Separate Paging is given to this Part in order that it may be filed as a separate compilation.
MINISTRY OF EXTERNAL AFFAIRS

NOTIFICATION

New Delhi, the 16th June, 1983

G.S.R. 494 (E) - In exercise of the powers conferred by section 24 of the Passport Act, 1967 (15 of 1967), the Central Government hereby make, the following rules further to amend the Passport Rules, 1980 namely :—

1. (1) These rules may be called the Passports (Second Amendment) Rules, 1983.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. In Schedule 1 to the Passport Rules, 1980 for entries against Sl. No. 8, the following entries shall be substituted namely :—

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- (a) Passport Officer, Lucknow (Passport Office, Lucknow)


- (b) Assistant Passport Officer, Lucknow (Passport Office, Lucknow).

- (c) Public Relations Officer, Lucknow (Passport Office, Lucknow).

- (d) Superintendent, Lucknow (Passport Office, Lucknow).


Not subsequently amended by :—